

(b) Nine out of ten seats were won by H. and S. Factory Employees Union.

(c) The Kila Mazdoor Union did not contest elections to the Works Committee held in August 1961. Hence the question of their securing seats in the Works Committee does not arise.

(d) Yes, Sir.

Shaktiman and Nishan Trucks

1223. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) what further progress has been made regarding manufacture of Shaktiman and Nishan Trucks in Ordnance Factories;

(b) how the production of these trucks compares with 1960;

(c) whether there has been any reduction in cost of production as a result of more production;

(d) if so, to what extent; and

(e) how this price compares with the prices of trucks purchased from the private sector before manufacturing in Ordnance Factories?

The Minister of Defence (Shri Krishna Menon): (a) Up to 31st October, 1961, 3071 trucks were manufactured.

(b) The number of trucks manufactured in the year 1960 was 939 and 1812 in 1961 (January to October).

(c) and (d). Actual costs of production during 1961 are not yet available. However, it is expected that with increasing indigenous content there will be some reduction in cost.

(e) The overall cost of Shaktiman Trucks and Nissan Truck is lower as compared to the prices of similar trucks purchased from trade.

Supersonics

1224. Shri S. M. Banerjee: Will the Minister of Defence be pleased to

state what further progress has been made in respect of manufacture of Supersonics in Hindustan Aircraft Ltd., at Bangalore?

The Deputy Minister of Defence (Shri Raghuramaiah): The first prototype of HF-24 is undergoing development test flights. The second prototype is nearing completion.

Flow of British Capital in India

1225. Shri S. M. Banerjee: Will the Minister of Finance be pleased to state:

(a) whether any assessment has been made as to the inflow of British capital in India;

(b) if so, the estimated amount on the 1st October, 1961; and

(c) the average annual return in U.K. in the form of profits?

The Minister of Finance (Shri Morarji Desai): (a) Yes, Sir.

(b) The latest date upto which information has been compiled is 31st December, 1959. The total amount of U.K. investments in India as on that date was Rs. 400.1 crores.

(c) The average annual remittance to U.K. is of the order of Rs. 22 crores.

Separation of Judiciary from Executive

1226. { Shrimati Ila Palchoudhuri:
Shri D. C. Sharma:
Shri S. M. Banerjee:
Shri M. B. Thakore:
Shri Ram Krishan Gupta:

Will the Minister of Home Affairs be pleased to state:

(a) the names of those States in India which have completed separation of judiciary from the executive?

(b) the names of those States where the process of separation of judiciary from the executive is still underway;

(c) the names of those States which have so far taken no steps to separate judiciary from the executive; and

(d) the steps taken or proposed to be taken by the Government of India to urge upon the State Governments to complete implementation of the separation of the two subjects referred to in part (a) above?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

- (a) 1. Andhra Pradesh.
2. Gujarat.
3. Kerala.
4. Maharashtra.
5. Madras.
6. Mysore.
7. West Bengal.

- (b) 1. Assam.
2. Bihar.
3. Madhya Pradesh.
4. Orissa.
5. Punjab.
6. Rajasthan.
7. Uttar Pradesh.

(c) None.

(d) Does not arise.

Durgapur Steel Plant

1227. { Shri Barman:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that the estimate of the Durgapur Steel Project has fallen short of the estimated cost;

(b) if so, the reasons for this short-fall;

(c) whether any revised estimate has been made taking into consideration the increased cost for civil engineering; and

(d) if so, the total amount of the revised estimate?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) to (d). As already explained in my concluding budget speech on the 15th April 1961 the revised estimate of Durgapur Steel Project will be in the region of Rs. 186 crores which, however, exclude escalations. The revised estimates taking into consideration the increased cost for civil engineering work have not yet been finalised and are under technical scrutiny of Hindustan Steel.

Patherdih Coal Washery

1228. { Shri Barman:
Shri Subodh Hansda:
Shri R. C. Majhi:
Shri S. C. Samanta:
Shri Vidya Charan Shukla:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the tender for the construction of Patherdih Coal Washery has been accepted;

(b) if so, whether the construction work has started;

(c) whether any amount has been paid for acquisition of land; and

(d) if so, the amount paid for this?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) A contract has been concluded with an American firm for the construction of the coal washery in Patherdih.

(b) The firm has taken on hand preparation of detailed working drawings and work at site is expected to commence shortly. Construction of houses in the township will also commence shortly.

(c) and (d). A sum of Rs. 1,811,000 has been paid to the Railways who are acquiring the land required for the washery, the residential colony and the necessary railway sidings.